

(3)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1693/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: Heritage Marble Pvt. Ltd.
V/s.
G Staad Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	AJAY KUMAR	Practising Company Secretary for Respondent	
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2	CHAITANYA A. MALGAONKAR	ADVOCATE FOR APPLICANT	
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ORDER

CP No. 1693/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 5.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)